

**THE HIGH COURT OF MANIPUR**  
**AT IMPHAL**

Dated: 13<sup>th</sup> November, 2019

**Subject: - Award of Contract**

No. HCM/I-1/2017-Estt.II/Pt-I/ 24750 In connection with limited eTender No. HCM/I-1/2017-Estt.-II/Pt-I/23532 dated 24-10-2019 for Supply, Testing, Installation and Maintenance of CCTV Surveillance System for various District Court Complexes of Manipur, the financial bid was opened on 01-11-2019. This limited eTender is a continuation of earlier eTender no. HCM/I-1/2017-Estt.-II/1936 dated 19<sup>th</sup> February 2019.

As mentioned in the tender document, the price quoted for AMC is excluded in considering the L1 bidder. Therefore, the L1, L2, L3 and L4 after omitting the AMC part is detailed below.

Sl. No.	Vendor	Quoted Price in Rs.	Remark
1	M/s NIS FACILITY MANAGEMENT SERVICES PVT. LTD., KOLKATA	78,97,532.5	L1
2	M/s TRADE & TECHNOLOGY PVT. LTD., GUWAHATI	83,00,781.6	L2
3	M/s TECH SIS LIMITED, NEW DELHI	97,71,203.7	L3
4	M/s SUJATA COMPUTERS PVT. LTD., PUNE	1,07,49,520.0	L4

After detailed scrutiny the contract for supply, testing, installation and maintenance of CCTV Surveillance System for various District Court Complexes of Manipur is awarded to the firm **M/S NIS FACILITY MANAGEMENT SERVICES PVT. LTD., KOLKATA.**

*A. Guneshwar Sharma*

Chairman, E-Tender Committee  
High Court of Manipur

Endt.No. HCM/I-1/2017-Estt.II/Pt-I/ 24751-62  
Copy to:-

Imphal, the 13<sup>th</sup> November, 2019.

1. The Registrar (Judl.)/(Admn.,PM&P),High Court of Manipur.
2. The Joint Registrar (Judl.)/CPC (Central Project Co-ordinator), High Court of Manipur.
3. The Joint Registrar (Admn.,PM&P) , High Court of Manipur.
4. All the Deputy Registras, High Court of Manipur.
5. The Principal Secretary to Hon'ble the Chief Justice, High Court of Manipur.  
-for kind information of his Lordship.
6. The Private Secretary to the Registrar General, High court of Manipur.
7. Shri.S.Ramesh Singh, NIC Coordinator, High Court of Manipur.
8. The System Analyst, High court of Manipur (to upload in <http://www.hcmimphal.nic.in/> and <https://manipur tenders.gov.in>).
9. The Computer Programmer, High court of Manipur.
10. The Spdt. (Estt-I/II),Spdt. (F&A), High Court of Manipur.
11. The M/s NIS FACILITY MANAGEMENT SERVICES PVT.LTD.,KOLKATA
12. Concerned File.

*A. Guneshwar Sharma*

Chairman, E-Tender Committee  
High Court of Manipur